

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4150
TO BE ANSWERED ON THE 11TH AUGUST, 2017
COMPENSATION TO KINS OF KARGIL MARTYRS

4150. SHRI G.M. SIDDESHWARA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the compensations announced by the Government for Kins of Kargil martyrs have not been fulfilled even after the passage of number of years;
- (b) if so, the details thereof and the reasons therefor;
- (c) the extent to which the announcements made for the kins of Kargil martyrs have been fulfilled till date; and
- (d) the other steps being taken for the welfare of the kins of the martyrs?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (c): All the compensations announced by the Government for the Next of Kin (NoK) / families of defence personnel who died during Kargil War have been granted / released. The details are at Annexure-I.

(d) The details of Welfare Schemes / other facilities provided to the Next of Kin / families of defence personnel killed in action including the Kargil war are at Annexure-II.

**ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PARTS (a) TO (c) OF
LOK SABHA UNSTARRED QUESTION NO. 4150 FOR ANSWER ON
11.8.2017**

Details of the Compensations to the Next of Kin of the Defence Personnel who died during Kargil War:

Army:

(i) Number of Next of Kins of the Defence Personnel who died during Kargil War, who were compensated: 523

(ii) Number of Kargil Battle Casualties (Non-Fatal)/Disabled: 174

(III) Entitled compensations given to NoK/families of the Defence Personnel who died during Kargil War are as follows:

- (a) Liberalized Family Pension
- (b) Death-cum-Retirement gratuity.
- (c) Disability/war injury pension.
- (d) Education Concession Card.
- (e) Air Travel Concession Card.
- (f) Ex-gratia compensation.

(iv) Compensation given to NoK/families from National Defence Fund (NDF) are as follows:

- (a) Grant for Dwelling Units.
- (b) Grant for children education.
- (c) Grant of Rs. 1000/- per month to dependent parents.

Air Force:

(i) Three officers and two airmen died during Kargil War.

(ii) Entitled compensation given to Next of Kins of the Defence Personnel who died during Kargil War are as follows:

- (a) Liberalized Family Pension.
- (b) Death-cum-Retirement gratuity.
- (c) Ex-gratia compensation.

(III) Grant made out of National Defence Fund (NDF):

- (a) Grant of Rs. 5 lac to each of the Next of Kins for Dwelling Units.

- (b) **Grant of Children Education:** A monthly grant of Rs. 1000/- per child to be given for school going children till they attain 18/21 years of age. Thereafter, the principal amount of Rs. 1 lac paid to each child. In case of girls 18 years and, 21 years in the case of boys.
- (c) **Grant of Rs. 1000/-pm to the dependents parents for 10 year.**

Navy:

- (i) **There were only two casualties in the Navy during Kargil War.**
- (ii) **Entitled compensation given to the Next of Kins of Defence Personnel who died during Kargil War are as follows:**
- (a) **Liberalized Family Pension.**
 - (b) **Death-cum-Retirement Gratuity.**
 - (c) **Ex-Gratia compensation.**
 - (d) **Gallantry Award.**
- (iii) **A sum of Rupees one Lakh was paid to each Next of Kins from the National Defence Fund.**

ANNEXURE-II REFERRED IN THE REPLY GIVEN IN PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 4150 FOR ANSWER ON 11.8.2017

**Welfare Schemes/other facilities provided to the Next of Kin/
Families of Defence Personnel killed in action**

- 1) Welfare schemes provided as per admissibility through the Directorate General Resettlement/ Government:
 1. Reservation in Public Sector Undertakings (PSUs) & Banks.
 2. Allotment of Eligibility Certificates for Oil Product Agencies under 8% Quota.
 3. Tipper Attachment Scheme.
 4. Allotment of SAFAL Outlets for dependents.
 5. Allotment of Class V surplus B Vehicle.
- 2) Welfare Schemes provided as per admissibility through Kendriya Sainik Board (under Raksha Mantri's Discretionary Fund/Armed Forces Flag Day Fund (AFFDF) to Ex-servicemen/families, including families of Defence Personnel killed in action as per their eligibility on making application):
 1. Penury Grant.
 2. Education Grant.
 3. Officer Cadet Grant.
 4. Disabled Children Grant.
 5. House Repair Grant.
 6. Daughter's Marriage Grant/ Widow Re-Marriage Grant.
 7. Funeral Grant.
 8. Medical Grant.
 9. Orphan Grant.
 10. Vocational Training Grant for Widows.
 11. Grant for treatment of serious diseases. (Armed Forces Flag Day Fund)
